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Title: Introduction of the Persons With Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Amendment Bill, 2011 (Amendment of section 33).

SHRIMATI PRIYA DUTT (MUMBAI NORTH-CENTRAL): I beg to move for leave to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995."

*The motion was adopted.*

SHRIMATI PRIYA DUTT : I introduce the Bill.

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